

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

May 25, 2016

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

RBI cancels Certificate of Registration of 7 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1.	M/s Suarabhakti Goods Private Limited	89, N.S. Road, 3 rd Floor, R.No – 12, Kolkata - 700001	B.05.04877	April 08, 2003	March 03, 2016
2.	M/s Sirmour Holdings Private Ltd.	P-15, India Exchange Place (Extn), 2 nd Floor, Kolkata, West Bengal - 700073	05.00749	March 09, 1998	March 03, 2016
3.	M/s Springfield Vinimay Private Limited	66, Salkia School Road, Howrah, West Bengal – 711106	B.05.05363	January 21, 2003	March 03, 2016
4.	M/s Sobell Finance Limited	14-H, 14 th Floor, Hansalaya Building, 15 Barakhamba Road, Connaught Place, New Delhi – 110001	14.00459	March 12, 1998	April 06, 2016
5.	M/s Swojas Finance Private Limited	The state of the s	13.00772	May 13, 1998	April 14, 2016
6.	M/s Zytel Investments Limited	508, 5 th Floor, Atma House, Ashram Road, Ahmedabad – 380009, Gujarat	01.00020	February 20, 1998	April 16, 2016
7.	M/s Raw Gold Securities Limited	C-505, Suryalok Flats, Sorabji Compound, Juna Wadaj, Ashram Road, Ahmedabad – 380013	01.00181	September 03, 2007	May 07, 2016

As such, the above companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release: 2015-2016/2744

Ajit Prasad
Assistant Adviser